

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.814/9/HDB/2019
NAME OF THE COMPANY	Navayuga Spatial Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Brarathi Geo Tech Pvt Ltd
NAME OF THE RESPONDENT(S)	Navayuga Spatial Technologies Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for operational creditor appeared via video conference.

Learned Counsel for corporate debtor appeared via video conference.

Learned counsel for operational creditor submitted that matter is settled and memo filed is on record. He seeks permission to withdraw the petition.

Permission is granted, in terms of rule 8 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

Matter stands withdrawn and disposed of.

-Sdl-

Member(Technical)

-Sdl-

Member(Judicial)

Pavani